

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 220 of 2020

IN THE MATTER OF:

360 Realtors LLP

...Appellant

Versus

G M Infinite Dwelling (India) Pvt. Ltd.

...Respondent

Present: -

For Appellant: Mr. Vaibhav Mahajan, Advocate.

For Respondent: Mr. S.P. Singh Chawla, Advocate.

O R D E R
(Virtual Mode)

19.02.2021 Mr. Vaibhav Mahajan, Advocate for the Appellant is present.
Mr. S.P. Singh Chawla, Advocate for the Respondent is present. Learned Counsel for the Respondent submits that he has filed Reply Affidavit through online. He may file Hard Copy of the Reply Affidavit within one week.

Learned Counsel for the Appellant submits that he has received Soft Copy of the Reply Affidavit filed on behalf of the Respondent.

List the Appeal 'For Admission (After Notice)' on **8th March, 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)